

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 124

CP No. 93/Chd/Pb/2021

IN THE MATTER OF:

Shashi Bhushan

...

Appellant

Versus

Sheikh Farid Automobiles Ltd.

...

Respondent

Under Section: 58 & 59, CA 2013

Order delivered on 19.04.2024

CORAM:

**SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)**

PRESENT:

For the Petitioner : Mr. Gursat Singh Vachher, Advocate.

For the Respondent : Mr. Nahush Jain, Advocate.

ORDER

Since the Member (Technical) is not present at the time of the hearing of the matter and also refused to attend the Court, with the consent of both the counsels, this matter is adjourned to 17.05.2024.

Sd/-

**(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)**